	(F	iling under clause (c	a) of sub-regulation	,	the IBBL (Insolvency	,	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
61. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	300	3064610822	284	2628373424	60.64	0	0		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	2782256018	12	774991737	17.88	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	269662946	5	176705840	4.08	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	20	2067941	20	2067941	0.05	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	16	8184562	15	7816382	0.18	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	263646774	4	157439778	3.63	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	52	302087898	45	39300143	0.91	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	990507388	7	548035843	12.64	0	0	0	<u>Annexure 9</u>
Total		421	7683024349	392	4334731088	100.00	0	0	0	